upgradation of the low power (100 W) TV transmitter is at Bhawanipatna to high power (10 KW) transmitter is at present in an advanced stage of implementation as a spill-over scheme from the VII P. n, any further upgradation of TV transmitters in the State under the VIII Plan depends on availability of funds for the purpose.

**T.V. Studios in Orissa**

1256. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) the number and the locations of T.V. studios set up in Orissa so far;

(b) whether there are proposals to set up T.V. studios at Sambalpur and Berhampur in Orissa; and

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Whereas a TV Programme Generation Facility Centre at Cuttack is at present functioning in Orissa, scheme for the establishment of a fullfledged Studio Centre at Bhubneshwar is under implementation in the State, as a spill-over scheme from the VII Plan.

(b) and (c). There is, at present, no approved scheme to set up TV programme production facilities either at Sambalpur or Berhampur.

**Setting up of Radio Stations during Eighth Plan**

1257. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) the number of new Radio Stations to be set up in the country during the Eighth Five Year Plan;

(b) whether any new Radio Stations are proposed to be set up in Orissa; and

(c) if so, the names of the places where the new Radio Stations are proposed to be set up in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The Eighth Five Year plan has not been finalised by the Planning Commission. However, new Radio Stations are under establishment at Rourkela, Bolangir, Berhampur and Bhawanipatna as a part of the schemes spilled over from the VII Plan.

**Manipur-Nagaland Border Dispute**

1258. SHRI N. TOMBI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Inter-State border dispute between Manipur and Nagaland has been brought to the notice of the Union Government by the States concerned for internvention and assistance;

(b) if so, when and the nature of dispute; and

(c) the steps taken to solve it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The border between the two states is recognised. However, there are occasional land disputes between the people living on either side of the inter-state boundary involving